

By E-Mail/ Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-03/2022/ 2700 /A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge,  
Yupia, Papum Pare

Dated Guwahati, the 24<sup>th</sup> March, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. DSC(W)-19/2010(Vol-II/19/96-09/23) dated 13.03.2023

Sir,

With reference to the above, I am directed to request you to furnish the information regarding the specific place of visit in respect of Miss Sonia Ketan, JMFC-cum-Civil Judge (Jr. Div.), Yupia, for the granting of HTC.

Miss Ketan may be informed accordingly.

Thanking you,

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-03/2022/ 2701-2702 /A.  
Copy to:-

Dated 24/03/23

1. Miss Sonia Ketan, JMFC-cum-Civil Judge (Jr. Div.), Yupia with reference to her application dated 29.08.2022.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court

  
**REGISTRAR (VIGILANCE)**

SK